

DIVISION BENCH
COURT - II

S-10

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.A.(CAA)/90(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

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| IN THE MATTER OF | BHASKAR CHEMICALS AND INDUSTRIES PRIVATE LIMITED |
| UNDER SECTION | SEC. 230-232, SEC 234 |

Appearance (via video conferencing/physically)

Mrs. Manju Bhuteria, Adv.] For the Petitioner
Ms. Aisha Amin, Adv.]

ORDER

1. Ld. Counsel for the petitioner present.
2. List the matter on **20.05.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**